CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.10/2017 in OA No.3866/2016

This the 17th day of January, 2017

Hon'ble Shri V. Ajay Kumar, Member (J) Hon'ble Shri P.K. Basu, Member(A)

Anita, W/o Sushil Kumar R/o M-16, Gopal Nagar Nazafgarh, New Delhi-43.

.. Applicant

(By Advocate: Shri Ranjit Sharma)

Versus

- Puneet Kumar Goyal, Commissioner The South Delhi Municipal Corpn. CIVIC Centre, JLN Marg New Delhi-02.
- 2. Ms. Meeta Singh
 Additional Commissioner
 South Delhi Municipal Corpn.
 CIVIC Centre, JLN Marg
 New Delhi-02.

..Respondents

(By Advocate: Shri K M Singh for Shri R N Singh, Ms. Anupama Bansal and Ms. Neetu Mishra for Ms. Rashmi Chora)

ORDER (Oral)

Shri V. Ajay Kumar, Member(J):

When this matter was taken up for hearing, learned counsel for the respondents submits that in compliance of this Tribunal's order dated 02.12.2016, the respondents have passed an Office

Order dated 16.01.2017 provisionally allowing the applicant to join duty on transferee post in SDMC w.e.f. 06.12.2016.

2. In the circumstances, in view of the substantial compliance this CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

(P.K. Basu) Member(A) (V. Ajay Kumar) Member(J)

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